

**FORM G**

**INVITATION FOR EXPRESSION OF INTEREST FOR**

**ATHENA DEMWE POWER LIMITED  
(1750 MW Hydro Power Project)**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>SL.</b>	<b>RELEVANT PARTICULARS</b>	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>Athena Demwe Power Limited</b> PAN: AAGCA4847C CIN: U40105DL2007PLC166628
2.	Address of the registered office	3 <sup>rd</sup> Floor, Part of Property No. E-561, 561-A, G.R. Plaza, Palam, Sector-7, Dwarka, New, Delhi – 110075
3.	URL of website	<a href="http://www.athenademwe.com">www.athenademwe.com</a>
4.	Details of place where majority of fixed assets are located	Project Address: Near Parshuram Temple, NH-52 P.O. Wakro, Distt. Lohit Arunachal Pradesh – 792102
5.	Installed capacity of main products/ services	1750 MW Demwe Lower, Hydro Power Project.  Construction of Dam is yet to start.
6.	Quantity and value of main products/ services sold in last financial year	Not Applicable
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	<a href="http://www.athenademwe.com">www.athenademwe.com</a>  Details can also be sought by sending enquiry at- <a href="mailto:cirpadpl@gmail.com">cirpadpl@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="http://www.athenademwe.com">www.athenademwe.com</a> Also by sending enquiry at- <a href="mailto:cirpadpl@gmail.com">cirpadpl@gmail.com</a>
10.	Last date for receipt of expression of interest	<b>14<sup>th</sup> May, 2024</b>
11.	Date of issue of provisional list of prospective resolution applicants	<b>24<sup>th</sup> May, 2024</b>
12.	Last date for submission of objections to provisional list	<b>29<sup>th</sup> May, 2024</b>
13.	Date of issue of final list of prospective resolution applicants	<b>08<sup>th</sup> June, 2024</b>
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	<b>13<sup>th</sup> June, 2024</b>
15.	Last date for submission of resolution plans	<b>13<sup>th</sup> July, 2024</b>



16.	Process email id to submit Expression of Interest	<a href="mailto:cirpadpl@gmail.com">cirpadpl@gmail.com</a>
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**Note:**

1. CIRP of the Company was initiated vide Hon'ble NCLT, New Delhi Bench-II order dated 28<sup>th</sup> September, 2017, this Form G is being issued pursuant to it's further order dated 09<sup>th</sup> April, 2024 (uploaded on NCLT portal on dated 22<sup>nd</sup> April, 2024).



A handwritten signature in black ink, appearing to read "Umesh Garg".

**Umesh Garg**  
**Resolution Professional**  
**M/s Athena Demwe Power Limited**  
**Registration no. IBBI/IPA-001/IP-00135/2017-18/10277**  
**AFA No. AA1/10277/02/080524/105715 valid upto**  
**08.05.2024**  
**Reg. Add: 334, Pocket-C, Sarita Vihar, New Delhi,**  
**110076**  
**[umeshg60@gmail.com](mailto:umeshg60@gmail.com)**

**Date: 23<sup>rd</sup> April, 2024**  
**Place: New Delhi**